

Central Administrative Tribunal
Principal Bench

O.A. No. 515 of 2001

New Delhi, dated this the 27th August, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Jawala Prasad,
S/o late Shri Lekh Raj,
Working as S. Field Man (Hort.),
Northern Railway Officers Club,
State Entry Road,
New Delhi.

... Applicant

(By Advocate: Shri D.S. Mahendru)

Versus

1. Union of India through
the General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Divl. Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.
3. The Divisional Personnel Officer,
Northern Railway,
State Entry Road,
New Delhi.

.. Respondents

(By Advocate: Shri P.M. Ahlawat)

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicant seeks a direction to accept his representation and re-examine his answer sheets; to consider him for promotion as Horticulture Supervisor if he is found successful; ~~to~~ to disclose the total marks of the written test, the qualifying marks and the marks obtained by the candidates in the said written test.

2. We have heard applicant's counsel Shri D.S. Mahendru. and Respondents' counsel Shri P.M. Ahlawat.

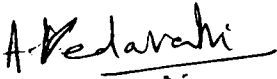
(8)


3. Shri Mahendru states that applicant will be satisfied if Respondents are directed to dispose of his representation by a speaking order. In this connection Shri Mahendru states that applicant ^{had} filed his representation earlier but the same was not accepted by respondents.

4. We dispose of this O.A. with a direction to respondents to treat the ^{present} O.A. as applicant's representation and dispose of the same by a detailed, speaking and reasoned order in accordance with rules and instructions under intimation to applicant within three months from the date of receipt of a copy of this order.

5. If any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law, if so advised.

6. The O.A. stands disposed of accordingly.
No costs.


(Dr. A. Vedavalli)
Member (J)


(S.R. Adige)
Vice Chairman (A)

karthik